

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO - 2215
ANSWERED ON – 09/12/2024**

PM SHRI Schools in Maharashtra and Bihar

2215. Smt. Smita Uday Wagh:
Shri Janardan Singh Sigriwal:

Will the Minister of EDUCATION be pleased to state:

- (a) the progress made under the PM SHRI scheme in Maharashtra, specifically in terms of school development and education reforms;
- (b) the steps taken/being taken by the Government to implement PM SHRI scheme in the Jalgaon Parliamentary Constituency and its benefits for schools and students;
- (c) the challenges faced/being faced by the Government in implementing the PM SHRI scheme in Jalgaon Parliamentary Constituency and the steps taken by the Government in this regard; and
- (d) the details of upgradation and modernization of schools under PM SHRI in Bihar which has been completed till date, district-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) & (b): PM SHRI schools are set up by strengthening the existing schools from amongst schools managed by Central government/State/UT Government/local bodies. These schools are to showcase all the initiatives of National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. Under the PM SHRI scheme, a total number of 827 schools are selected from the state of Maharashtra out of which 16 schools are from Jalgaon Parliamentary Constituency.

PM SHRI scheme has a provision to equip PM SHRI schools with science labs, ICT-enabled smart classrooms, library, furniture and playground. Further, Atal Tinkering Labs, and digital learning tools like smart boards supports modern, technology-driven education. Efforts like the introduction of LED lighting, composting facilities, and medicinal gardens create eco-friendly "green schools."

The PM SHRI scheme aims to enhance educational quality, infrastructure, and student outcomes in PM SHRI schools. Activities such as Learning Enrichment Programs (LEP) focus on remedial teaching for students in classes 6-12, ensuring that all learners meet the required competency levels. Regular teacher capacity-building programs, including training of Principals, teachers, and special educators, are to be conducted to enhance pedagogical skills. Competency-based assessments and the introduction of holistic report cards ensure a well-rounded evaluation of students. Programs like the Rashtriya Aavishkar Abhiyan aims to encourage innovative teaching through science and math circles, mentoring by eminent experts, and exposure visits to inspire interest in STEM education.

(c): PM SHRI schools are selected from a pool of schools that qualify certain prescribed minimum benchmark through UDISE+ data. These schools, then, compete through transparent Challenge Mode to become PM SHRI schools. States/UTs submit proposal by identifying the gaps such as ICT Labs, science labs, lab equipment, digital libraries, Classroom Digital Boards, Smart Classrooms, LED lighting, composting facilities etc. The component wise proposal submitted by the States/UTs are appraised and sanctioned by the Project Approval Board (PAB) in consultation with the States/UTs according to financial and programmatic norms and provision available. States/UTs implement the scheme as per the components/activities approved in the PAB Meeting.

(d): Under the PM SHRI Scheme, a total number of 804 schools have been selected from the State of Bihar which includes 16 primary schools, 284 elementary schools, 190 secondary schools and 314 senior secondary schools. A total of 639.03 crore (Central Share & State Share) has been sanctioned in FY 2024-25 for these 804 PM SHRI schools, out of which 383.42 crore is Central share.

For release of fund, the State Government is required to provide for commensurate State share in the state budget and map all the IAs with SNA account of the scheme and thereafter send a proposal for release of funds. The State is yet to submit any proposal for release of funds under PM SHRI Scheme after fulfilling these mandatory requirements.
